

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP (IB) No.19/Chd/CHD/2018**

In the matter of:

Small Industries Development Bank of India (SIDBI).

....Petitioner-Financial Creditor.

Versus.

Mansa Print & Publisher Limited.

....Respondent-Corporate Debtor.

Present:           None.

The Hon'ble Member (Judicial) is on official tour, hence the  
matter is adjourned to 06.03.2018.

Sd/-  
Court Officer.

February 20, 2018.  
Ashwani